

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 16.03.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 953 of 2021	Dheeraj Wadhawan Vs. Yes Bank Ltd. & Anr.	Mahesh Agarwal	Anamika Singh Aman Sharma Bhargav Kosuru-R1
2.	Comp. App. (AT) (Ins) No. 1057 of 2021	Adriatic Sea Foods Pvt. Ltd. Vs. Suresh Kumar Jain	Vedanta Varma	Anoop P. Awasthi Parthvi Ahuja Prapti Singh-R1
3.	Comp. App. (AT) (Ins) No. 214 of 2022	Dheeraj Wadhawan Vs. Union Bank of India	Mahesh Agarwal	Raunak Dhillon

### **For Admission (Fresh Case)**

4.	Comp. App. (AT) (Ins) No. 280 of 2022	Sana Realtors Pvt. Ltd. Vs. Udeeksha Nangia	Roohe Hina Dua	
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### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R2 Akash Khattar-R3
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### **For Hearing**

6.	Comp. App. (AT) (Ins) No. 777 of 2020 <b>(PH)</b>	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. AgarwalIRP R. K. Gupta-IRP
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**